

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD BOMBAY: 1

Original Application No. 881/96

Monday the 13th day of January 1997

CORAM: Hon'ble Shri B.S. Hegde, Member(J)

Hon'ble Shri M.R. Kolhatkar, Member(A)

Vishnu Bhau Patil

E.D.Agent(Postal)

Malge Budruk, E.D.B.C.

Kagal, Dist Kolhapur

... Applicant.

By Advocate Shri S.P. Kulkarni

V/s.

Union of India through
Sub-Divisional Inspector (Postal)
Kagal Sub-Division, P.O. Kagal
District Kolhapur.

Senior Superintendent of Post
Offices, Kolhapur Division
Kolhapur

Director of Postal Services
Goa Postal Division, O/o P.M.G.
Postmaster General, Goa Region
Panaji.

Chief Postmaster General
Maharashtra Circle, Old G.P.O.
Building, 2nd floor,
Mumbai.

Mail Overseer No.2(Postal)
Kagal Sub-Division, P.O. Kagal
Kolhapur.

... Respondents.

By Advocate Shri S.S. Karkera for Shri P.M. Pradhan.

O R D E R (ORAL)

(Per Shri B.S. Hegde, Member(J))

Heard counsel for the parties.

On perusal of the record, we find that the
applicant has himself submitted his resignation
voluntarily on 19.9.95 and 18.10.95 respectively.

: 2 :

The same was accepted by the Competent Authority on 21.10.95 in accordance with law.

The applicant was put off duty with effect from 5.5.78 to 16.5.80 and subsequently from 12.5.87 to 3.2.89. On both occasions, the applicant pleaded for mercy, and therefore, he was let off with warnings. Accordingly his past service upto 16.5.80 was forfeited and it was treated as his fresh appointment with effect from 16.5.80. The charge against the applicant was that he had not delivered hundreds of articles given to him for delivery and kept them hidden in two bags and the said fact was noticed during the visit of the Sub Divisional Inspector of Post Office, Kagal during the enquiry of a complaint received against him. Therefore, he was kept under put off duty. Under these circumstances, the applicant himself submitted his resigantion which was accepted in accordance with law.

In the circumstances, we do not find any merit in the O.A. The order passed by the respondents is just and fair. Accordingly the O.A. is dismissed at the admission stage itself.

M.R.Kolhatkar

(M.R. Kolhatkar)
Member (A)

B.S. Hegde

(B.S. Hegde)
Member (J)

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